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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.612/90

NEW DELHI, THIS THE 16th DAY OF AUGUST, 1994.

HON'BLE MR.A.V. HARIDASAN, MEMBER (J)
HON'BLE MR B.K. SINGH, MEMBER (A)

Shri Bharat Singh Meena,
Assistant Station Master,
Railway Station,
Bagwali

...Applicant

By Advocate : Shri B.S. Maine

VERSUS

1. UNION OF INDIA, THROUGH
The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway
Moradabad
3. The Divisional Railway Manager,
Northern Railway,
Bikaner

...Respondents

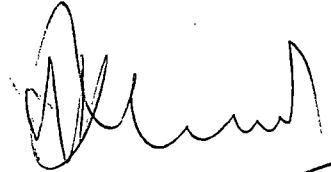
By Advocate : Shri Shyam Moorjani

JUDGEMENT (ORAL)

Hon'ble Mr A.V. Haridasan, Member (J)

Shri B.S. Maine, counsel for the applicant made submission that the Original Application No.612/90 may be allowed to be withdrawn. The permission to withdraw the application is granted, *and the costs will be borne by the parties* leaving the parties to bear their own costs.


(B.K. SINGH)
MEMBER (A)


(A.V. HARIDASAN)
MEMBER (J)

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